

## **SCHEDULE I FORM A**

### **PUBLIC ANNOUNCEMENT (Amended) Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017**

#### **FOR THE ATTENTION OF THE STAKEHOLDERS OF UNIMACTS INDIA PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                       |
|----|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | Unimacts India Private Limited                                                                                                                                                                                        |
| 2. | Date of Incorporation of Corporate Person                                                    | 13-05-2022                                                                                                                                                                                                            |
| 3. | Authority Under Which Corporate Person is Incorporated/ Registered                           | Registrar of Companies - Delhi                                                                                                                                                                                        |
| 4. | Corporate Identity Number / Limited Liability Identity Number of Corporate Person            | U74999DL2022FTC398379                                                                                                                                                                                                 |
| 5. | Address Of The Registered Office And Principal Office (If Any) Of Corporate Person           | Flat No 303 A, 3rd Floor, Hemkunt Chamber, No 89, Nehru Place, South Delhi, India, 110019                                                                                                                             |
| 6. | Liquidation Commencement Date of Corporate Person                                            | 26th March, 2024                                                                                                                                                                                                      |
| 7. | Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator | Mr. Akhilesh Kumar Gupta,<br>Address: A-16/9, Vasant Vihar, New Delhi-110057, India<br>Email ID: UPL.VL@LLCA.NET,<br>Telephone No.: +91-11-42591800,<br>Registration No. :<br>IBBI/IPA-001/ IP-P00780/2017-2018/11353 |
| 8. | Last Date for Submission of Claims                                                           | 25th April, 2024                                                                                                                                                                                                      |

**Notice is hereby given that Unimacts India Private Limited has commenced voluntary liquidation on 26th March, 2024.**

**The stakeholders of Unimacts India Private Limited are hereby called upon to submit a proof of their claims, on or before 25th April, 2024, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.**

**Date: 09th April, 2024,  
Place: New Delhi**

**Sd-  
(Akhilesh Kumar Gupta)  
Liquidator**

**Note: This public announcement supersedes the previous public announcement dated 06th April 2024.**



